

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P. 250/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Ms Parth Trading Co
V/s
Ina Paper Trade Pvt Ltd

Section: 270, 271 and 273 of Companies Act, 2013

ORDER

None present for the Petitioner. Perusal of the record reveals that the Petitioner has not been appearing for a long. It appears that the Petitioner is not interested in prosecuting the matter any further. Accordingly, list this matter either for appearance or for dismissal on **08.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)